

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:3199  
ANSWERED ON:31.07.2014  
ELECTRIFICATION OF VILLAGES  
Godse Shri Hemant Tukaram

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the number of habitations or villages with population less than 100 electrified with renewable energy sources;
- (b) the details of various renewable energy sources used for electrification;
- (c) whether, an analysis of the actual cost per households / habitation / village for electrification through renewable vis-À-vis conventional sources has been carried out;
- (d) if so, the details thereof;
- (e) whether any monitoring exercise has been carried out for the households electrified through renewable energy sources; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI Piyush GOYAL)

(a): The number of habitations or villages with population less than 100 covered with renewable energy sources is 5972 under the Remote Village Electrification Program.

Villages are declared electrified if basic infrastructures (such as distribution transformers & distribution lines etc.) are provided in the inhabited locality as well as dalit basti/hamlet where it exists, electricity is provided to public places like schools, panchayat, health centre, etc. and the number of households electrified is at least 10% of the total households.

Renewable power is being fed in to the grid but village wise supply from renewable is not estimated as all power flows in grid. There are however, some villages where grid power has not reached. Some of these have been covered with renewable energy sources. They are however not declared as electrified.

(b): Small hydro, biomass, wind, biofuels biogas, solar based electricity generation systems are supported depending upon the availability of resources for generation of required electricity.

(c)&(d): The bench mark price of a CFL based Solar Home Light System is Rs 270 per Wp. The cost of electrification through renewable or conventional source varies from place to place and type of resources available.

(e)&(f): The monitoring of implementation of RVE projects is the responsibility of the respective State Nodal Agencies. Further, third party monitoring appointed by the concerned State Nodal Agencies after completion of the project is mandatory for final closure of the project. After installation also it is the responsibility of the implementing agencies to ensure functionality of the systems and periodic monitoring are carried out by them to oversee this. Ministry also carries out evaluation of the programme through independent agencies.